

In the Court of Sri. Syed Balcegur Rahaman

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated 22.09.2020

(Morning Session)	(Afternoon Session)
Objection / Hearing 1. CrI.Misc No. 5319/2020 2. CrI. R.P. No. 5024/2020 3. CrI. R.P. No. 5025/2020 4. Ex. No. 5016/2019 5. Ex. No. 5017/2019 6. Ex. No. 5096/2018 Objection 7. Ex.No. 5026/2018 8. Ex.No. 5013/2019 9. R.A.No. 5068/2017 10. M.C.No. 5059/2019 Arguments 11. R.A.No. 5023/2015 12. R.A.No. 5041/2016 13. R.A. No. 5005/2019 14. M.A.No. 5037/2019 15. M.A.No. 5016/2020	Arguments 1. R.A. No. 5057/2018 2. R.A. No. 5030/2020 3. R.A. No. 5111/2016 4. R.A. No. 5049/2015 5. M.A. No. 5033/2020 6. M.A. No. 5024/2015 7. M.A. No. 5047/2020 8. M.A. No. 5002/2016 Orders 9. CrI.Misc No. 5310/2020 10. CrI.Misc No. 5311/2020 11. CrI.Misc No. 5312/2020 12. CrI.Misc No. 5316/2020 13. CrI.Misc No. 5317/2020 14. CrI.Misc No. 5318/2020 Judgment 15.M.A.No. 5010/2019


(Syed Balcegur Rahaman)

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District

NOTE :

1. All Advocates are requested to strictly follow New SOP dated 24.07.2020 and 18.09.2020 issued by Hon'ble High Court of Karnataka
2. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned advocates and litigants may ascertain the next dates of their case in the CIS Portal.

In the Court of Sri. Gokula, K. Prl. Civil Judge and JMFC Anekal.
Cause List Dated :- 22.09.2020

<u>Morning Session</u>	<u>Stage of the Case</u>
1) OS No.264/2006	Arguments
2) OS No.386/2011	Arguments
3) OS No.440/2018	Arguments
4) OS No.684/2014	Evidence
5) OS No.686/2014	Evidence
6) OS No.130/2015	Evidence
7) OS No.546/2015	Evidence
8) OS No.106/2016	Evidence
9) OS No.276/2011	Hearing
10) OS No.512/2012	Hearing
11) OS No.790/2012	Hearing
12) OS No.458/2014	Hearing
13) OS No.24/2016	Hearing
14) OS No.270/2018	Arguments
15) OS No.4/2019	Hearing
* After Noon Session *	
1) OS No.26/2009	Judgment
2) OS No.287/2009	Hearing
3) OS No.288/2009	Hearing
4) OS No.289/2020	Hearing
5) OS No.238/2016	Hearing
6) OS No.104/2017	Hearing
7) OS No.342/2013	Evidence
8) OS No.77/2014	Evidence
9) OS No.108/2016	Evidence
10) OS No.112/2016	Evidence
11) OS No.623/2014	Hearing
12) OS No.624/2014	Hearing
13) OS No.3/2020	Evidence
14) OS No.312/2012	Further Arguments
15) PCR No.163/2020	Sworn Statement

NOTE :- All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

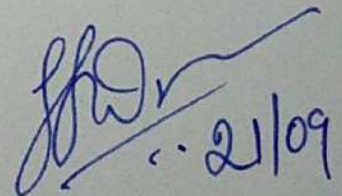

 Prl.Civil Judge and JMFC.,
 Anekal.

**Matter listed on 22-09-2020 for hearing in the court of II Addl.
Civil Judge & JMFC, Anekal.**

Sl. No.	Morning Session	Stage	Sl. No.	Afternoon Session	Stage
1	OS.No. 408/08	Argument	1	OS.No. 157/11	Argument
2	OS.No. 232/13	Argument	2	OS.No. 47/10	Hearing
3	OS.No. 177/17	Hearing	3	OS.No. 323/07	Hearing
4	OS.No. 105/09	Hearing	4	OS.No. 218/08	Hearing
5	OS.No. 29/15	Hearing	5	OS.No. 95/17	Hearing
6	OS.No. 51/17	Hearing	6	OS.No. 161/08	Hearing
7	OS.No. 343/10	Hearing	7	OS.No. 274/12	Hearing
8	OS.No. 350/18	Hearing	8	OS.No. 381/16	Hearing
9	OS.No. 95/11	Hearing	9	OS.No. 155/15	Hearing
10	OS.No. 348/09	Hearing	10	OS.No. 296/19	Hearing
11	OS.No. 688/13	Hearing	11	OS.No. 794/12	Hearing
12	OS.No. 454/08	Hearing	12	OS.No. 37/20	Hearing
13	OS.No. 472/09	Hearing	13	OS.No. 367/16	Hearing
14	OS.No. 480/12	Evidence	14	OS.No. 252/19	Hearing
15	OS.No. 97/07	Evidence	15	OS.No. 62/18	Hearing

All matters are listed for hearing.

**NOTE:- All Advocates are requested to strictly follow SOP dated
27-08-2020 issued by the Hon'ble High Court of Karnataka.**



**II Addl. Civil Judge & JMFC,
Anekal.**